

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,  
Special Judge for SPE and ACB Cases-cum-  
II Additional District and Sessions Judge, Nellore  
(FAC) Principal District and Sessions Judge, Nellore

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Sub: PUBLIC SERVICES – A.P.J.M.S.S – Certain depositions and  
cancellation of depositions in various cadres – Orders – Issued.

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The undersigned is pleased to pass the following:

ORDER

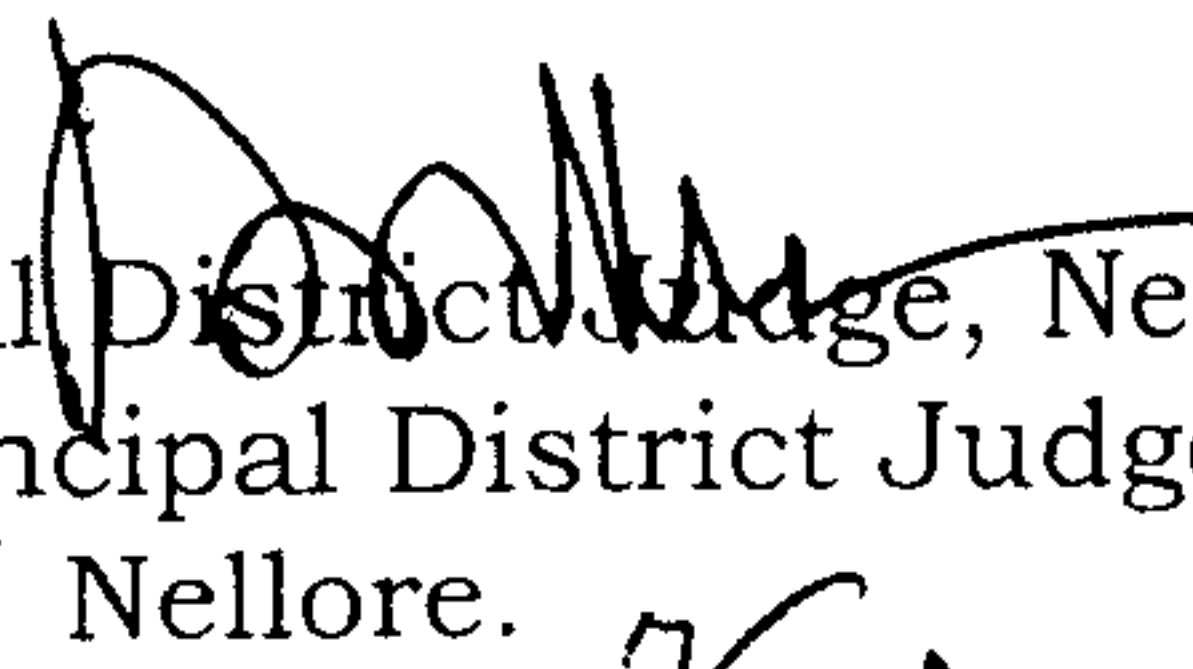
RCA No. 122/2020 DATED 17.12.2020

On Administrative Grounds, Smt B.V.Suseela, Senior Superintendent,  
I Additional District Court, Nellore is hereby deputed to work in Junior Civil  
Judge's Court, Atmakur until further orders.

Sri S.Radha Krishna, Senior Superintendent, Principal District Court,  
Nellore, is hereby deputed to work in V Additional Judicial Magistrate of  
I Class Court, Nellore at his request until further orders by cancelling his  
earlier deputation to work in Junior Civil Judge's Court, Atmakur.

Sri K.Narasimha Rao, Superintendent, V Additional Judicial  
Magistrate of I Class Court, Nellore is hereby deputed to work in I Additional  
District Court, Nellore until further orders.

- N.B: 1. The individuals shall be relieved forthwith.  
2. The orders are placed in the Web Site of the Principal District  
Court, Nellore <https://districts.ecourts.gov.in/nellore> and the  
concerned Presiding Officers are requested to down load the  
said proceedings and the copy downloaded from the Web Site is  
valid for taking further action.

II Additional District Judge, Nellore  
(FAC) Principal District Judge,  
Nellore. 

To  
The individuals through their Presiding Officers.

Copies to: -

1. All the concerned Judicial Officers.
2. The Stenographer Grade – I, Principal District Court, Nellore.
3. The file/-

Aug 3808

17/12/2020